

**Setting up of campuses by foreign universities**

2641. SHRI NAZIR AHMED LAWAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has received any proposal from foreign universities for setting up of their campuses in India;
- (b) if so, the details thereof; and
- (c) the criteria followed by Government therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (c) The University Grants Commission (UGC) and the All India Council for Technical Education (AICTE) have informed that they have not received any proposal from foreign universities for setting up of campuses in India.

However, UGC and AICTE have issued regulations/guidelines on collaboration between Indian and Foreign Universities with a view to increase synergy between Indian and foreign academic institutions; to offer students additional choices and; to improve curriculum and the delivery of knowledge and educational content. The UGC on 11th July, 2016 has notified the UGC (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2016 regarding collaboration between Indian Higher Educational Institutions and Foreign Higher Educational Institutions leading to the award of a degree. The regulations are available at <http://www.egazette.nic.in/WriteReadData/2016/170684.pdf>.

As per these regulations, Indian Universities and Colleges having the highest grade of accreditation/threshold accreditation, and conforming to other eligibility conditions as laid down in the regulations, can apply online to the UGC for starting twinning arrangement with Foreign Educational Institutions (FEI) having the prescribed quality.

The AICTE has set norms for regulating collaboration and twinning program between Indian and Foreign University/Institutions in the field of Technical Education Research and Training with an objective to safeguard the interest of student community in India and ensure uniform maintenance of Norms and Standards as prescribed by various statutory bodies. These norms are available at <https://www.aicte-india.org/sites/default/files/APH%202018-19.pdf>.